ζ **'n**Υ

Central Administrative Tribunal Principal Bench

....

CP No. 150/95 in OA No. 1083/88

New Delhi, this the 14th day of Dec.,1995

Hon'ble Shri A.V. Haridasan, Vice-Chairman(3) Hon'ble Shri B.K. Singh, Member (A)

Jagdish Raj Gupta s/o Shri Sansar Chand Gupta, aged 61 years, r/o Flat No. A/20, Delhi Citizens Group Housing Society, Sector-13, Rohini, Delhi. (In person)

Petitioner

Versus

Shri H.A. Arfi, Director, Directorate of Social Welfame, Old I.T.I. Building, Curzen Road, Delhi Admn., Delhi.

Respondent

(By Shri R.C.Bhandari, O.S.D. Deptt. representative)

ORDER (Oral)

By Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

Respondents have filed an additional affidavit reporting compliance of the directions contained in the judgement. The applicant, who is present in person, states that the judgement has been fully complied with and he has no further grievance.

In view of the facts and circumstances mentioned above the Contempt Petition is dismissed and notice issued to the respondent is discharged.

(B.K.SINGH) .Member(A)

(A.V.HARIDASAN) Vice-Chairman(J)